



Completion of Recovery Certificate No. 9101 of 2026 against Nilesh Pramodbhai Shah (HUF) [PAN: AADHN5042C] in the matter of Illiquid Stock Options at BSE.

Recovery Certificate No. 9101 of 2026 dated 05.05.2026 was drawn against Nilesh Pramodbhai Shah (HUF) [PAN: AADHN5042C] ["Defaulter"] for a sum of Rs.5,21,000.00/- (Rupees Five Lakh and Twenty Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/JS/DP/2025-26/32024 dated February 04, 2026 in the matter of Illiquid Stocks Options at BSE.

In view of the payment of the amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Dated: 31.08.2026
Place: Mumbai



RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
General Manager & Recovery Officer
महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनियम बोर्ड
Mumbai
मुंबई